

सहित मौजूदा मीटर लाइन को वीकानेरे सिटी से बाहर ले जाने हेतु सर्वेक्षण करवा रही है। सर्वेक्षण पूरा हो जाने के बाद ही कोई निर्णय ले पाना संभव होगा।

Community blocks covered under I.C.D.S.

*467. SHRI HARISH RAWAT: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) how many Community Blocks are covered by Integrated Child Development Services Programme throughout the country;

(b) whether there is no system to monitor the implementation and spending on this programme; and

(c) if so, what steps are being taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Integrated Child Development Services Programme has been sanctioned for 336 Community Development Blocks and 190 Tribal Development Blocks in the country upto the year 1982-83. In addition, 94 projects have been sanctioned for urban slum areas.

(b) and (c). A system of monitoring the implementation and expenditure of the ICDS Programme already exists. The Ministry of Social Welfare directs the programme and monitors projects-wise progress.

Bomb found in front of Indian Embassy in Brussels

*469. SHRI D. M. PUTTE GOWDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that explosive experts defused a bomb in Brussels during February, 1983, found in front of the Indian Embassy;

(b) if so, whether Government have taken up this matter with the Belgium

Government as to how the bomb was found in front of the Indian Embassy; and

(c) if so, details thereof and reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) The matter is still under investigation by the Belgian Police and their report is awaited.

Completion of Bhavnagar-Tarapur rail line

*471. SHRI MOHAN LAL PATEL: Will the Minister of RAILWAYS be pleased to lay a statement showing:

(a) what is the progress in regard to the completion of Bhavnagar to Tarapur railway line in Western Railway; and

(b) when it will be opened for traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) This is not an approved project.

(b) Does not arise.

Setting up of a National Road Freight Institute

*472. SHRI BHIKU RAM JAIN: SHRI SONTOSH MOHAN DEV:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to establish a National Road Freight Institute;

(b) if so, the objectives of the project, its composition and location; and

(c) details in this regard?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI K. VIJAYA BHASKARA REDDY): (a) to (c). Proposal is under examination for setting up of a National Institute of Road Haulage, which will serve as an agency to collect, collate and analyse data relating to road transport

and generally cater to the trucking industry in the Country. Details are being worked out.

Conversion of temporary posts of Assistants in Railway Board

5137. SHRI RANJIT SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) number of temporary posts of Assistants grade Rs. 425-800 (RS) created in Railway Board's office during last five years, year-wise;

(b) number of temporary posts mentioned in (a) above converted into permanent ones since 1960, year-wise; and

(c) number of such posts referred to (a) above still continuing temporary since 1960, year-wise and detailed reasons for not converting them into permanent ones within a reasonable time of three to five years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) to (c). During the last five years, ending 1982, 14 posts, excluding seasonal posts for Budget work etc., in the Assistants grade of the Railway Board Secretariat Service were created, 2 posts of Assistants were created in 1978, 10 Leave Reserve posts in 1980 and 2 posts for Railway Reforms Committee in 1981. None of these posts have been converted into permanent ones so far. For conversion of temporary posts into permanent ones, periodical reviews are undertaken to locate posts which can be made permanent, keeping in view factors like the period for which the posts are in existence, the nature of work for which they were created, the instructions/guidelines issued on the subject by the Ministry of Finance and Railway Board etc.

Loss suffered by State Transport Corporations

5138. SHRI A. K. ROY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) cumulative loss suffered by the State Transport Corporations till January, 1983 with State-wise break-up;

(b) whether it is a fact that Government have asked the States to put an end to the recurring losses and not to divert the plan allocations to meet the losses; and

(c) if so, facts in details?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) The figures for the current year are still to be compiled by the State Undertakings.

(b) and (c). State Governments have been advised to take necessary steps to improve both physical and Financial performance of the State Transport Undertakings.

Number of flyovers completed and roads widened during 1982

TRANSPORT (SHRI Z. R. ANSARI):

5139. SHRI R. P. YADAV: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) number of flyovers in the Capital on which construction work has completed in 1982, alongwith their estimated cost; and

(b) number of roads in the Capital widened during 1982 along with their estimated cost?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b). A statement is attached.